NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.17
IA (IBC) No.67/GB/2022
In C.P. (IB) No.10/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, GUWAHATI BENCH ON 19.05.2023

In the matter of: Vishal Ghisulal Jain, RP
V/s
Indian Bank (Erstwhile Allahabad Bank)

Section: Under Section 14, 17, 18 and 25 read with Section 60(5) of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. A. PURUSOTHAMAN	Advocate	RP	Present in Video
2.	MR. V.G. JAIN	RP	In person	Conference
3.	NONE	-	Respondent	

O R D E R
Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsel appearing on behalf of the RP. Pleadings are completed.

2. **List the IA on 01.06.2023.**

Sd/- **Sd/-**

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority